

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1565
ANSWERED ON 10.02.2022
PRODUCTION OF GREEN ENERGY

1565. SHRI THIRUMAAVALAVAN THOL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of achievements made in the field of non-fossil based renewable green energy production in the country during the last five years;
- (b) the details of plans, proposals and targets to achieve the increased production of non-fossil based renewable green energy in the country for the next five years; and
- (c) the present cost of production of each such unit of renewable energy; and
- (d) the steps taken/being taken by the Government to produce cheaper energy so that it is affordable to the last citizen of the country?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a): The details of electricity generated from non-fossil fuel based energy sources during the last five years i.e. 2016-17 to 2020-21 and the current year 2021-22 (up to December 2021) are given below:

Year	Electricity generation (in Billion Units)
2016-17	241.84
2017-18	266.30
2018-19	299.46
2019-20	340.57
2020-21	340.57
2021-22 (upto Dec'2021)	289.73

(Source: CEA)

(b) In accordance with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is committed to achieving 500 GW of installed electricity capacity from non-fossil fuel sources by 2030.

The Ministry of New and Renewable energy has constituted a committee for preparing a roadmap to achieve 500 GW of non-fossil fuel based energy capacity by 2030. The committee includes representation from important agencies dealing with renewable energy & electricity and the committee may co-opt other stakeholders as necessary.

(c)&(d) The Government have taken several steps to promote renewable energy in the country. These include :

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- setting up of Project Development Cell for attracting and facilitating investments,

- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

All these steps have helped in reducing the RE tariffs in the country over the years. The country has seen record low tariffs of Rs 1.99 per KWh for solar power and Rs 2.43 per KWh for wind power which is quite favorable with tariff of electricity produced for new plants with traditional sources.
